

GOVERNMENT OF INDIA
MINISTRY OF PLANNING

RAJYA SABHA
UNSTARRED QUESTION NO. 302
TO BE ANSWERED ON 05.02.2024

STUDY ON ECONOMIC IMPACT OF SELECTED DECISIONS OF COURTS

302 SHRI NARANBHAI J. RATHWA:

Will the Minister of PLANNING be pleased to state:

- (a) whether it is a fact that NITI Aayog had commissioned a study on "Economic Impact of Selected Decisions of the Supreme Court and National Green Tribunal of India";
- (b) if so, salient feature of the report and implementation status of findings of the Report;
- (c) whether NITI Aayog has received some suggestions/ representations for re-opening of some state-of-art copper industries units in the State of Tamil Nadu closed due to anti-industry protests; and
- (d) if so, the steps taken by Government to re-start the operations of the industrial units in order to maintain a balance between economic development and environmental atmosphere?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

(RAO INDERJIT SINGH)

- (a) & (b): Yes, Sir. A study titled, "Economic impact of selected decisions of Hon'ble Supreme Court and National Green Tribunal of India" was commissioned under the Research Scheme of NITI Aayog in the year 2019. It was primarily an academic study envisaged to understand the economic impact of select decisions of Hon'ble Supreme Court and National Green Tribunal of India. No further action has been taken on the Report which remains internal to NITI Aayog.

(c) & (d) Yes, Sir. NITI Aayog has received a representation from Hon'ble MP Shri Naranbhai J. Rathwa vide letter dated 22.12.2023, wherein, he has requested for reopening of some copper industrial units in Tamil Nadu. However, as the matter is sub-judice before the Hon'ble Supreme Court, no action has been taken in the matter.
